

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN  
APPEAL NO. 171 OF 2012**

**REVIEW PETITION NO. 16 OF 2015 IN APPEAL NO. 177 OF 2012  
REVIEW PETITION NO. 17 OF 2015 IN APPEAL NO. 178 OF 2012**

**Dated: 10<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**EXECUTION PETITION NO. 09 OF 2016 & IA NO. 615 OF 2016 IN  
APPEAL NO. 171 OF 2012**

**Tata Power Delhi Distribution Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Kinra  
Mr. Ashutosh Kr. Srivastava**

**Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-1**

**REVIEW PETITION NO. 16 OF 2015 IN  
APPEAL NO. 177 OF 2012**

**BSES Rajdhani Power Ltd. ...Appellant(s)  
Vs.  
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Rahul Kinra  
Mr. Ashutosh Kr. Srivastava**

**Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-1**

**REVIEW PETITION NO. 17 OF 2015 IN  
APPEAL NO. 178 OF 2012**

**BSES Yamuna Power Ltd.**

**Vs.**

**Delhi Electricity Regulatory Commission**

**...Appellant(s)**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Rahul Kinra  
Mr. Ashutosh Kr. Srivastava

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Suraj Singh for R-1

### **ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **15.01.2019.**

**(S. D. Dubey)**  
**Technical Member**

*mk/kt*

**(Justice Manjula Chellur)**  
**Chairperson**